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ITEM NO.104

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1322 OF 2007

STATE OF TRIPURA & ORS.

Appellant (s)

VERSUS

ARABINDA CHAKRABORTY & ORS.

Respondent(s)

Date: 06/06/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA  
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Appellant(s) Ms. Ekshita Choudhary, Adv.for  
Mr. Gopal Singh,Adv.

For Respondent(s) Mr. Avijit Bhattacharjee,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 7th June, 2013.

[ Usha Bhardwaj ]  
Court Master

[ Sneh Bala Mehra ]  
Court Master